

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CoP 106/ 2016	TP 299/2017	For Com- pliance	391/394	Sasken Network Engineering Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Sinchana.M.K Recd Sinchana.M.K

2) Vasanth Kumar Asst O/o DL K

3. SATI.P.JOHN SPT Team Admstr to Paluru S

Counsel for petitioner is present. This matter is transferred from the Hon'ble High Court of Karnataka as per order dated 20.04.2017.

We have heard the counsel for petitioner. He informed the Tribunal that originally the petition was dismissed as withdrawn with liberty given to the petitioner to approach the Hon'ble High Court for its restoration. Accordingly, the petition company got the matter restored and it is transferred to this Tribunal. Counsel requested the Tribunal to proceed from the stage it was received from the Hon'ble High Court and requested to give intimation to the concerned authorities who already appeared before the Hon'ble High Court prior to withdrawal so that they will know about the hearing date and also restoration of the petition by the Hon'ble High Court and transfer of the same to this Tribunal. Counsel stated that relying on the decision in the case of Nokia Cements rendered by the Hon'ble High Court of Karnataka, transferee company need not file any separate application for sanctioning of the scheme.

Since it is transferred from the Hon'ble High Court of Karnataka, intimation to be given to the concerned about the next date of hearing and to proceed further. Registry to issue notices to the RD, ROC, OL office, Income tax department at the first instance and list for further hearing on 06.07.2017. Counsel for petitioner filed certificate issued by the Auditor regarding accounting treatment of the scheme and also two sets of copies.

List it on 06.07.2017.



MEMBER (J)



MEMBER (T)